


39

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 32/16	TP 43/17	For compliance of office objections raised by registry	433(e)	Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
39.	E. Kiran Kumar 9880102791 E. KIRAN KUMAR	Petitioner	

ATUL MADHAVAN

ORDER
~~RESPONDENT~~

96778235700
DUA ASSOCIATES
Counsel for Petitioner is present. He has filed Memo
along with documents that, he has complied objections raised
by the Registry. Counsel for Respondent is present. He
requested time for filing objections. List it on 30/11/2017.


Member (T)


Member (J)